

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 659 OF 2017 IN  
DFR NO. 2432 OF 2017**

**Dated: 7<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Pithampur Audyogik Sangathan  
Vs.**

**.... Appellant(s)**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag Andrabi  
Mr. Saahil Kaul

Counsel for the Respondent(s) :

**ORDER**

**IA NO. 659 OF 2017  
(Appln. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 17.10.2017. Dasti, in addition, is permitted.

List the matter on **17.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**